

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06-01-2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : ZA 207/15
PETITION NUMBER : TP 158/16
NAME OF THE PETITIONER(S) : Omega Hospitals Pvt. Ltd.
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 621A

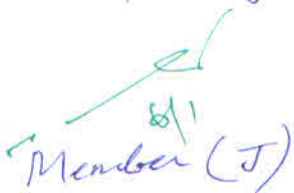
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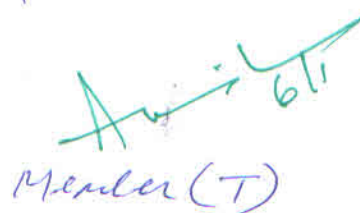
ULLAS KUMAR ADV. Anant
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ORDER

Representative of Petitioner counsel is present. He reported that counsel for Petitioner is unable to attend and requested time till 23rd of this month. Hence, adjourned to 23/01/2017.


Member (J)


Member (T)